

DIVISION BENCH
COURT - I

O-211

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1617(KB)2019
IA(I.B.C)/1270(KB)2022,
IA(I.B.C)/888(KB)2022,
IA(I.B.C)/391(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH NOVEMBER, 2022, 10:30 A.M

IN THE MATTER OF	AIR COM TRAVELS PRIVATE LIMITED VS MOHAN MOTOR UDYOG PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physical)

Ms. Shreya Choudhary, Adv. : For Liquidator
Mr. Abhit Kumar Singh, Liquidator

ORDER

1. Ld. Counsel for the liquidator present. Liquidator present in person
2. **IA(I.B.C)/1270(KB)2022**
 - i. This IA has been filed by the Liquidator for placing on record 4th Progress Report at page 10. IA is accompanied by an affidavit of Liquidator at page 20. Progress Report is taken on record.
 - ii. IA is allowed and **disposed of**.
3. Post CP for further Progress Report on **16/01/2023**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**